

SHARES IN SAMACHAR
BHARATI

202. SHRI A. D. MANI:
SHRI CHITTA BASU:
SHRI LOKANATH MISRA:
SHRI D. L. SEN GUPTA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that any State Government has purchased shares in the Samachar Bharati;

(b) if so, the names of the States and value of Shares purchased; and

(c) the reaction of State Governments to the advice communicated by Government of India asking them not to purchase shares?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR): (a) and (b) On the basis of the information so far available with the Government, the Government of Bihar propose to invest Rs. 5 lakhs in the equity capital of Samachar Bharati.

(c) The Governments of Uttar Pradesh, Gujrat and Madhya Pradesh who had originally decided to invest the share capital of the Samachar Bharati now, on the basis of the advice rendered by the Government of India, propose to give loan to the news agency. The Government of Bihar is being advised suitably in the matter. Replies from a few State Governments are still awaited.

KIDNAPPING OF AN INDIAN NATIONAL
BY PAKISTAN

203. SHRI A. D. MANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that an Indian national was kidnapped by Pakistanis and beaten to death in Rangpur Jail in East Pakistan on October 19, 1966; and

(b) what were the circumstances in which he was beaten to death?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):

(a) Government have seen a press report to the effect that an Indian national kidnapped from Cooch Behar two months ago was beaten to death in Rangpur Jail in East Pakistan. They have, however, so far received no confirmation of this report. In case the report is confirmed, the matter will be taken up appropriately with the Pakistan authorities.

(b) Does not arise.

P.M.'s MEETING WITH SECRETARIES OF
THE GOVERNMENT OF INDIA

204. SHRI A. D. MANI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Prime Minister had a 90-minutes discussion on September 12, 1966 which the Secretaries to the Government of India on matters relating to administration;

(b) if so, whether the Prime Minister advised them to tender frank advice to the Ministers; and

(c) whether the Prime Minister suggested that the advice should be given in writing only?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b) Yes, Sir.

(c) No.

EXHIBITION OF CENSORED SCENES FOR
ADVERTISEMENTS

205. PROF. SATYAVRATA SIDDHANTALANKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether it is a fact that certain obscene pictures which are censored by the Film Censor Board of India and are not exhibited in the films due to censor are displayed on advertisement boards in all cities of India?